

DISTRICT COURT, KOZHIKODE

PH : 0495 2366091
Fax : 0495 2761590
e-mail : courtkkd.ker @ nic.in
Website: www.ecourts.gov.in/kozhikode.

Court Complex,
Cherootty Road,
Kozhikode.
PIN : 673 032.

OFFICIAL MEMORANDUM

No. A1 - 6037 / 2022

Dated: 08.06.2022.

Sub:- Estt - District Court , Kozhikode - Affixing court fee in vakalath -
Orders issued - Reg .


Ref:- 1. Article 16 of schedule II and Section 76 of Kerala court fees and
suit valuation Act 1959.

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It has come to the notice that the vakalath presented in various courts in this district C/F for Rs 3 + LBF for Rs 3 is seen afixed . But as per Article 16 of schedule II of Kerala Court Fee and Suit Valuation Act Vakalath presented to all court other than high court C/F is Rs.5 and as per section 76 fifty percent of the C/F levied and collected on vakalath under article 16 of Schedule II is to be afixed as LBF.

Hence all the Judicial Officers are directed to strictly comply article 16 of schedule II and section 76 of Kerala Court Fees & Suit Valuation Act 1959.

By Order


Sheristadar



To

1. The Addl. District & Sessions Judge-I/II/III/IV/ V, Kozhikode.
2. The Chairman, Waqf Tribunal, Kozhikode.
3. The Addl. District and Sessions Judge (for the trial of cases relating to atrocities and sexual violence towards Women and Children), Kozhikode.
4. The Special Judge (NDPS Act Cases)/ Addl. District&Sessions Judge, Vadakara.
5. The Special Addl. Sessions Judge (Marad Cases), Kozhikode.
6. The Judge, Family Court, Kozhikode / Vadakara.
7. The Motor Accidents Claims Tribunal, Kozhikode / Vatakara.
8. The Special Judge, Fast Track Special Court ,Kozhikode / Koyilandy.
9. The Principal Sub Judge, Kozhikode.
10. The Sub Judge, Vatakara/ Koyilandy.
11. The Principal Munsiff I/II, Kozhikode.
12. The Munsif, Koyilandy / Vadakara / Nadapuram
13. The Munsiff-Magistrate ,Payyoli ,Perambra, Thamarassery.
14. The Nyayadhikari, Gram Nyayalaya, Koduvally, Thamarassery.
15. The Nyayadhikari, Gram Nyayalaya, Kunnummal, Kuttiady.
16. The Munsif, Koyilandy /Vadakara/ Nadapuram.

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Supdt-II/III/IV, District Court, Kozhikode.
3. The Central Nazir, District Court, Kozhikode
4. The Record Keeper, District Court, Kozhikode